

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 167 of 2020

In the matter of:

Niklesh Tirathdas Nihalani

....Appellant

Vs.

**Shah Poddar Nihlani Organisers Pvt.
Ltd. & Ors.**

...Respondents

Present

For Appellant: Mr. Dhiren R. Dave, PCS.

For Respondents: Mr. Jigarkumar Gandhi (CS), For R-1.

ORDER
(Virtual Mode)

05.01.2021: For filing of 'Rejoinder' to the 'Reply' of Respondent No. 1 at request of Mr. Dhiren R. Dave Practising Company Secretary, the matter is adjourned to **19th January, 2021.**

The copy of the 'Rejoinder' may well be served to the Practising Company Secretary for Respondent No. 1 Mr. Jigarkumar Gandhi well in advance three days before the next date of hearing.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Sim/nn